NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CA/104 & 105/CAA/2017 NAME OF THE TRANSFEROR : SICAL MULTIMODAL AND RAIL TRANSPORT NAME OF THE TRANSFERRE : SICAL BANGALORE LOGISTICS PARK LTD **UNDER SECTION** : 230 S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** REPRESENTATION BY WHOM PSRIRAM

ORDER

Shri P Sriram, PCS representing the applicant present and prayed time for his submission. Time enlarged at request. Put up on 11.07.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)